

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO.2936
TO BE ANSWERED ON 04.01.2018

BAUXITE MINING

†2936 SHRI BHARAT SINGH, SHRI MANSHANKAR NINAMA

Will the Minister of MINES be pleased to state:

- (a) whether bauxite is being explored in the notified areas of the country;
- (b) if so, the details thereof and the names of agencies roped in for this work;
- (c) the total quantum of bauxite mined across the country during the last three years, State-wise;
- (d) whether the Government has sought the opinion of the States in regard to conservation of Bauxite and if so, the details and the outcome thereof; and
- (e) the measures taken by the Government to preserve Bauxite in future?

ANSWER

THE MINISTER OF STATE FOR MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

- (a) & (b) As per the information received from the States, the details of exploration of bauxite being undertaken by various agencies are given in the following table:

S. No.	State	Districts	Agencies carrying out exploration of bauxite
1	Chhattisgarh	Kabirdham, Surguja, Balrampur, Jashpur, Kanker and Kondagaon	1. Director Geology Mining , Chhattisgarh 2. Mineral Exploration Corporation Limited 3. Geological Survey of India
2	Jharkhand	Gumla and Lohardaga	1. Directorate of Geology, Government of Jharkhand
3	Odisha	Koraput, Rayagada, and Kalahandi, Phulbani, Bolangir and Barharh	1. Geological Survey of India 2. Mineral Corporation of India 3. Directorate of Geology, Odisha
4	Gujarat	Porbandar	1. Gujarat Mineral Development and Mineral Society

- (c) State-wise production of bauxite is given in the following table:

State-wise production of Bauxite

(Quantity in tonnes)

State	2014-15	2015-16	2016-17(P)
India	22493671	28123789	24664632
Chhattisgarh	1560784	1991455	1954233
Goa	268500	163950	0
Gujarat	5825628	10387092	5818467
Jharkhand	2040519	2111227	2289825
Karnataka	127500	12050	386
Madhya Pradesh	831899	684288	658375
Maharashtra	2669408	1907543	1946042
Orissa	9091061	10839038	11990035
Tamil Nadu	78372	27146	7269

Source: MCDR Returns
(P): Provisional

(d) & (e) The mining activities of major minerals including Bauxite, are regulated as per the provisions contained in Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the rules framed thereunder. The MMDR Act and the Rules thereunder have been framed after wide consultation with all stakeholders, including State Governments. This is as per the pre-legislative consultative policy promulgated by the Ministry of Law & Justice.

Further, the measures for conservation of minerals, including bauxite are done as per the provisions of MMDR Act, 1957 and National Mineral Policy-2008, which, inter alia, states that conservation of mineral shall be construed not in the restrictive sense of abstinence from consumption or preservation for use in the distant future but as a positive concept leading to augmentation of reserve base through improvement in mining methods, beneficiation and utilisation of low grade ore and rejects and recovery of associated minerals.
